

**CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH
LUCKNOW**

Original Application No. 267 of 2006

This, the 2nd day of December, 2013.

**HON'BLE MR. NAVNEET KUMAR MEMBER (J)
HON'BLE MS. JAYATI CHANDRA, MEMBER (A)**

Vijay Shankar Srivastava, aged bout 62 years, son of Shri Shankar Sahai, Resident of 303, OCR Complex, Vidhan Sabha Marg.

Applicant

By Advocate Sri Shireesh Kumar.

Versus

1. Union of India, through its Secretary, Ministry of Information & Broadcasting Government of India, Shastri Bhawan, New Delhi.
2. Director General, Doordarshan Corporation, Directorate of Doordarshan, Mandi House, Copernicus Marg, New Delhi.
3. Dy. Actt. General, Pay and Accounts Office, IRLA, Ministry of Information & Broadcasting, AGCR Building, 5th Floor, Indraprastha Estate, New Delhi.(IRLA No. 7371).

Respondents

By Advocate Sri Rajednra Singh.

ORDER(ORAL)

By Hon'ble Mr. Navneet Kumar, Member (J)

The present original application is preferred by the applicant under Section 19 of the AT Act, 1985 whereby, he has challenged the Memorandum dated 13.5.2004 and also prayed for issuing direction upon the respondents to pay interest @ 18% per annum on the arrears of all retiral dues of the applicant.

2. Sri Rajendra Singh, learned counsel appearing on behalf of the respondents pointed out that by means of an order dated 24th October, 2013, the respondents have passed an order whereby, it has been ordered that the penalty of 10% cut in monthly pension for a period of two years is imposed upon the applicant.
3. Since, the penalty has already been imposed upon the applicant, as such, the applicant is having a fresh cause of action. Accordingly, the O.A. is rendered infructuous.

4. Learned counsel for the respondents is directed to provide a copy of the order dated 24th October, 2013 to this Tribunal which may be kept on record.

5. As such, the O.A. is dismissed as the same is rendered infructuous.

The applicant is at liberty to file fresh O.A. in accordance with law subject to limitation. No order as to costs.

J. Chandra

(Ms. Jayati Chandra)
Member (A)

V. R. Kapoor

(Navneet Kumar)
Member (J)

vidya